



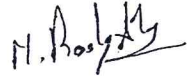
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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.4.2018**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4**

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|--------------|--|--------------------------------------|---|
| | MR. GEORGE CHERIYAN | REPRESENTATION BY WHOM |  |
| 1) | MR. GEORGE CHERIYAN P.H. ARVIND PANDAN (SENIOR COUNSEL) | FOR RESPONDENT RAYALA CORPORATION |  |
| 2) | PERM. ROSHAN ATIQ | PETITIONER |  |

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has submitted the final arguments. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 24.04.2018 at 10.30 A.M.


**(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)**